

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 106  
IB-1788/PB/2018  
IA/2400/2024

**IN THE MATTER OF:**

**Mrs. Sarika Somvanshi and Ors.**

**...PETITIONER**

**Vs**

**M/s. R. S. Stones Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 14.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant**

:Adv. Govind Bhardwaj & Adv.  
Aryan Sinha for Applicant in IA  
No. 2400/2024

**ORDER**

**IA/2400/2024**

This is an application filed under Section 60(5) seeking to give the direction to the Respondents.

Heard the Ld. Counsel on behalf of the Applicant. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **27.05.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**